



Pradhan Mantri Fasal Bima Yojana (PMFBY)

Proposal Cum Declaration Form for Non Loanee Farmer

Serial Number	
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Please Tick(✓)

Stamp of Bank Branch (With Name, Address & Telephone No.)

Gender	Male/ Female/Other
Category of Farmer	SC /ST/ Other than SC ST

Season	Year	State	District	Tehsil	Revenue Circle	Gram Panchayat

1. Details of Farmer/ Proposer :

Name :	Father/Husband's Name:
Address for Communication:	Mobile/ Telephone No.:
PIN:	
Bank Branch Name :	Bank IFSC Code :
Bank Account No. :	Bank MICR Code:

2. Details of Crop(s) Proposed for Insurance :

Name of Notified Area for Insurance (Gram Panchayat)	Land Survey No./ Khasra No.	Crop	Village name	Area in Hectares

I hereby declare that the provisions of the Pradhan Mantri Fasal Bima Yojana (PMFBY) have been read and understood by / explained to me in detail before completing the proposal form. I hereby further declare that the particulars furnished above are true and correct. I declare and confirm that, I have not submitted/will not submit any other Pradhan Mantri Fasal Bima Yojana (PMFBY) or any Crop Insurance proposal covering the above mentioned crop(s) during the season either through this Bank Branch/ PACS or Insurance Intermediary or any other Bank Branch/ PACS or with any other Insurance Company or as loanee farmer.

Signature/ Thumb Impression of the Farmer/Proposer

------(for Use by the Bank)-----

Sum Insured /Hectare (A) : RsFarmer Premium Rate (%) (B) –% and Farmer Premium/ Hectare in Rs. (C).....

Category of Farmer (Small & Marginal/ Others) (1)	Area insured (hectares) (2)	Total Sum Insured (Rs.) 2 X A = 3 (3)	Total Premium payable by farmer (Rs.) = (3 x B) or (2 x C) (4)

DD/Cheque/RTGS/NEFT No :DD/Cheque/RTGS/NEFT date:..... DD/Cheque/RTGS/NEFT Amount:

Date :

Name of Nodal Bank/Bank Branch :

Authorized Signatory :

Designation :

Signature and Seal of
Authorized Nodal Bank /Bank Branch Official

TO BE COMPLETED BY IFFCO-TOKIO GENERAL INSURANCE CO. LTD.

RECEIPT NO... ..

DATE RECEIVED

Note 1) Guidelines for filling up the declarations form are mentioned overleaf.

2) Policy conditions apply.

3) Insurance is a subject matter of solicitation.

IRDA Reg. No. 106

IFFCO Tokio General Insurance Co.Ltd.

Corporate Office: IFFCO Tower, Plot No – 3,

Sector - 29, Gurgaon (Haryana) – 122001

Website - www.iffcotokio.co.in

Call Center – 1800 – 103 – 5499 (Toll free) Or 0124- 4285499



Address of Local Office of IFFCO-TOKIO

Pradhan Mantri Fasal Bima Yojana (SFBY)

GUIDELINES FOR COMPLETION OF THE FORM

1. The coverage under PMFBY will be strictly as per operational guidelines framed by DAC&FW, GOI and the notification issued by the state government for the relevant season.
2. The proposer shall submit only one proposal form for one season.
3. **Check list of documents for Non Loanee Farmers to be submitted to IFFCO-TOKIO on mandatory basis as below:**
 - A. Farmer should have a Savings Bank account in the Bank and the same details to be filled in the proposed form
 - B. Copy of valid land possession certificate.
 - C. Certified copy of valid Identification proof issued by Govt. of India/State Govt.
 - D. Copy of sowing certificate issued by land records official/ Horticulture/Agriculture Dept. office.
4. The proposer shall disclose all material facts. Any discrepancy discovered later may lead to cancellation of insurance cover and forfeiture of premium. Material facts for this purpose will include but not restricted to facts relevant to crop insured, season insured, notified area insured and insurable interest.
5. The Insurance company reserves the right to reject this proposal if it is not signed /not completely filled / required documents in support of insurable interest are not enclosed/ full share of farmer's premium is not paid
6. The insurance cover may be cancelled if it is discovered at any time that :
 - a. The farmer has insured more area than the land with insurable interest for him.
 - b. Has taken insurance on the same land in the survey no. from different banks/ branches/ society or as loanee as well as non- loanee farmer or has sown some other crop than notified/ insured crop.In above cases the premium would not be refunded without prejudice to the right to investigate and make changes in the coverage accordingly at insured's risk, cost and consequences.
7. Proposer undertakes to inform the insurer in the event of any change in crop, extent of area sown, bank account and insurable interest within one week.
8. Insurance company reserves the right to investigate ourselves or through their authorized representative and reduce claim proportionately, if area insured is more than area sown.
9. Proposer undertakes to submit discharge certificate before receipt of claim.